NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: TCP/56/2016

NAME OF THE PETITIONER(S)

: OFS Industries Pvt Ltd & Another

NAME OF THE RESPONDENT(S)

: First City Capital Investments Ltd & 15 Others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

ADITYAS COUNSEL FOR PEZITIONER

ASHOK VISWANATH Coursel for Respts 9,10411 Ashold

3. DEVESHIVAAR J Course for Respondents For Ms. Skivakumar & Mor (R-1, R-2, R-6, R-12-R-16)

Pithiagarejn. Com m. R-4.

ORDER

Counsels representing both the parties are present. Counsels for R4 and R9 to R11 have filed an application for restoring the set aside order passed on 14.12.2018. The same is allowed. Both the parties have filed the written submissions. The matter is adjourned at their request for making submissions. Put up on 23.01.2018.

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(S VIJAYARAGHAVAN) Member (Technical)

(K ANANTHA PADMANABHA SWAMY) Member(Judicial)

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